

Name of Corporate Debtor : SU Toll Road Pvt Ltd


Annexure 3
Date of Commencement of CIRP : 18 August 2025
List of Creditors as on 31 March 2025

List of Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Sl No.	Name of creditor	Details of claim received			Details of claim Admitted			Whether related party?	% of Voting Share in COC if applicable	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted*	Financial Debt	Amount covered by security interest	Amount covered by Guarantee							
1	State Bank of India	02-09-2025	3,57,22,38,737	3,57,22,38,737	Secured	Yes	No	46.15%	#	-	-	-	-	
2	Phoenix ARC Pvt Ltd	01-09-2025	1,96,19,16,715	1,96,19,16,715	Secured	Yes	No	26.35%	#	-	-	-	-	
3	Punjab National Bank	20-08-2025	1,30,77,55,517	1,30,77,55,517	Secured	Yes	No	16.89%	#	-	-	-	-	
4	Bank of Baroda	21-08-2025	89,89,89,087	89,89,89,087	Secured	Yes	No	11.61%	#	-	-	-	-	
Total			7,74,09,00,056	7,74,09,00,056				100.00%						

*Note: The status of claims presented is updated as of 31 March 2025.
Claims admitted basis supporting documents provided by claimants and information available.
The Security interest against the claimed amount are in the process of verification and will be updated in due course.
Differential rate of interest has been changed by respective secured financial creditors.
Considering that claim of the Financial Creditor is based on the common loan agreement under a consortium financing and that all 4 secured lenders have financed this project under the CD and that there is no variation in the security or security rights.
The claims of secured financial creditors would be verified accordingly.

For SU Toll Road Private Limited


S. Rajendran
Resolution Professional
Regn. No. IBBB/IPA-002/IP-N00098/2017-2018/10241